

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1/2021
PETITION NUMBER : CP/577/2018
NAME OF THE PETITIONER(S) : K.B. BARATH SINGH
NAME OF THE RESPONDENTS : LIQUIDATOR OF M/s.AEON PAPER MILLS PVT LTD
UNDER SECTION : Sec 60(5) & 36(4) of IBC, 2016

ORDER

The Learned Counsel Mr.R.Ramasubramaniam Raja supported by his Senior Counsel appeared for the Applicant through video conferencing mode.

The Learned Counsel for the Applicant is directed to file / produce the English Version and Tamil Version copy of the documents before the next date of hearing.

Meanwhile, the Ld. Counsel for the Applicant wants to withdraw this Application.

Accordingly, MA/1/2021 in CP/577/2018 is dismissed as withdrawn in view of endorsement that the Applicant is not willing to pursue this Application.

This Application is dismissed with no cost.

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)